

**IN THE HIGH COURT OF JUDICATURE AT PATNA**  
**Civil Writ Jurisdiction Case No.17370 of 2022**

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Bachcha Prasad Sharma

... .. Petitioner/s

Versus

The State of Bihar & Ors.

... .. Respondent/s

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**Appearance :**

For the Petitioner/s : Mr. Awnish Kumar, Adv.

For the Respondent/s : Mr. Madanjeet Kumar (GP 20)

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**CORAM: HONOURABLE MR. JUSTICE SANJEEV PRAKASH  
SHARMA**

ORAL ORDER

2     21-12-2022                      Learned counsel for the petitioner shall place judgments to support his contention that he has a locus to challenge an order of the State Appellate Authority whereby the dismissal of the Respondent in Department enquiry was set aside.

List this case again on 23.01.2023.

**(Sanjeev Prakash Sharma, J)**

Sachin/-  
Item No. 14

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